

**NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE BENCH**

**KALAS MAHAL , CHENNAI - 600 005**

NGT/SZ/54/PET/2019/

Date: 01.04.2023

**NOTICE**

Pursuant to the Office order No. NGT(PB)/Judicial-II/196/70 dated 03.02.2016 relating to the reply to public complaint, the letter petitions addressed to the National Green Tribunal, Southern Zone Bench, Chennai received from 01.02.2023 to 31.03.2023 that are found to be not in conformity with National Green Tribunal (Practice & Procedure) Rules, 2011 framed under National Green Tribunal Act, 2010 are herewith posted on the website for public information.

Further, NGT shall not entertain any public complaint which is not in conformity with National Green Tribunal (Practice & Procedure) Rules, 2011 and no judicial proceedings shall be initiated. No correspondence will also be entertained in this regard.

The NGT Office orders, Act and Rules are available on the NGT website: <http://www.greentribunal.gov.in> for public information.

Sl. No	SR.No & Date	Date of letter petition	Name &Address of the complainant
1.	353 & 06.02.2023	31.01.2023	J.Saikumar, 23-78/12/2, R.K.Nagar, Malkaigiri, Hyderabad – 500047.
2.	354 & 06.02.2023	02.02.2023	A.Thomas, 34/1, Jayaswathy Apartments, F3, Vegavathy Street, Rajaji Nagar, Villivakkam, Chennai – 600049.
3.	374 & 07.02.2023	02.02.2023	S.Ragasandesh, 38, Seedamohalla, Chilla village, Delhi – 110091.
4.	375 & 07.02.2023	27.01.2023	S.Sivadas, 2, Periyapalayathamman Koil West Street, Basin Bridge, Washermenpet, Chennai – 600021.
5.	651 & 02.03.2023	27.02.2023	M.Santhamani, 15, Kattikaaduvattamalaipalayam, Kandiyaan Kovil, Tiruppur.
6.	652 & 03.03.2023	28.02.2023	The President, TNGO Colony, Nanganallur, Chennai – 600061.

7.	653 & 03.03.2023	27.02.2023	V.Sundar, Agraharam, Royapuram.
8.	654 & 03.03.2023	28.02.2023	Madhava, Kollur Post & Village, Byndoor – 576220.
9.	758 & 15.03.2023	09.03.2023	R.Ebhi Dayalan, St. Mary's Road, Kodaikkanal – 624101.
10.	759 & 15.03.2023	10.03.2023	G.Harish, Byagadahally, Hirekolale Post, Chikmagalur, Karnataka.
11.	760 & 15.03.2023	13.03.2023	S.Rajkumar, Madhankopalapuram, Kurinjipadi, Cuddalore.
12.	761 & 15.03.2023	15.03.2023	Anonymous Letter.
13.	777 & 16.03.2023	15.03.2023	C.Karunanidhi, 27/2283, Paari Street, Manju Nagar, Villupuram.
14.	778 & 16.03.2023	14.03.2023	N.Sivabalan, 2/244, West Street, Kadichampadi, Kumbakonam, Thanjavur – 612501.
15.	829 & 21.03.2023	16.03.2023	Veemaraj, 17/125F, Swaminathapuram, Kanyakumari.
16.	849 & 23.03.2023	21.03.2023	SSPalya Citizen, HSR Layout Sector-2, Bengaluru – 560102.
17.	850 & 23.03.2023	21.03.2023	G.Ragunathan, Kayarlapath, Ariyalur – 621729.
18.	851 & 23.03.2023	21.03.2023	Pappathi, 2/117, Therku Veedhi, Periyavalavadi, Udumalaipettai, Tiruppur – 642132.
19.	874 & 27.03.2023	24.03.2023	M.Senguttuvan, 2D, Saratharam Apartment, Theradi Kadai Street, Chidambaram – 608001.
20.	876 & 28.03.2023	24.03.2023	Omsakthi Maran Infra Projects, 87, Lenin Street, Kuyavarpalayam, Puducherry – 605013.
21.	896 & 28.03.2023	24.03.2023	P.Rani, 3/174, Muthuvinayagar Kovil Street, Muthalapuram, Ethilodu, Vilampatti, Nilakottai, Dindugul – 624219.



Registrar

National Green Tribunal Southern Zone

CC:

1. NGT Website
2. Notice Board
3. Concerned File

*Handwritten note in blue ink:*  
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20/14/23